COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 122 of 2015 & IA No. 194 of 2015

Dated: 1st April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gail Gas Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Anand K. Ganesan,

Mr. Sumit Kishore for PNGRB

ORDER

Admit. Issue notice. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 27.05.2016. Dasti in addition is permitted.

Learned counsel for Respondent No.1 states that he does not wish to file any reply.

List the matter on <u>27.05.2016</u>. In the meantime, pleadings be completed.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai) Chairperson